

of Fruits and Vegetables" is already being implemented in the States.

For IPRD implementation during 1991-92, Rs. 115.00 lakh, as Central share, has been allocated to the State. Under Central Sector Scheme on production of fruits and vegetables, Rs. 5.00 lakh has been allocated to Kerala Agriculture University, Vellanikara, for the production of breeder and foundation seeds and Rs. 2.40 lakh to the State Government for distributing seed minikits.

### Floods in Assam and Kerala

2202. SHRI BRAJA KISHORE TRIPATHY:  
SHRI KODIKKUNNIL SURESH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether any assessment has been made on the loss of life and damage to property, crops caused due to floods in the country especially in Assam and Kerala during July, 1991;

(b) if so, the details thereof; and

(c) the Central assistance provided to these States so far to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Information is being collected and will be laid on the Table of the House.

(c) Under the existing scheme of financing the relief expenditure, introduced from 1-4-1990, a Calamity Relief Fund (CRF) has been constituted for each State, consisting of 75% Central contribution and 25% state contribution. Annual allocation under CRF to all the States is Rs. 804 crores, of which Rs. 603 crores is contributed by the Central Government. The Central contribution is released to the State Governments in 4 equal quarterly instalments. The first and second instalments, involving 50% of the Central share of CRF has already

been released. A Statement indicating the releases so far made towards the Central share of Calamity Relief Fund for the year 1991-92 is attached.

### STATEMENT

*Statement indicating the releases made to State Governments towards Central share of the Calamity Relief Fund for 1991-92*

(Rs. in lakhs)

States	Amount
1. Andhra Pradesh . . . . .	2460.50
2. Arunachal Pradesh . . . . .	75.00
3. Assam . . . . .	1125.00
4. Bihar . . . . .	1312.50
5. Goa . . . . .	37.50
6. Gujarat . . . . .	3187.50
7. Haryana . . . . .	637.50
8. Himachal Pradesh . . . . .	675.00
9. Jammu & Kashmir . . . . .	450.00
10. Karnataka . . . . .	1012.50
11. Kerala . . . . .	1162.50
12. Madhya Pradesh . . . . .	1387.50
13. Maharashtra . . . . .	1650.00
14. Manipur . . . . .	37.50
15. Meghalaya . . . . .	75.00
16. Mizoram . . . . .	37.50
17. Nagaland . . . . .	37.50
18. Orissa . . . . .	1489.00
19. Punjab . . . . .	1050.00
20. Rajasthan . . . . .	4650.00
21. Sikkim . . . . .	112.50
22. Tamil Nadu . . . . .	1462.50
23. Tripura . . . . .	112.50
24. Uttar Pradesh . . . . .	3375.00
25. West Bengal . . . . .	1500.00
Total . . . . .	29112.00